

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

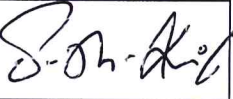
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CA No.177/252/HDB/2017                       |
| NAME OF THE COMPANY              | Solan India Pvt Ltd                          |
| NAME OF THE PETITIONER(S)        | Solan India Pvt Ltd & (02) Other Petitioners |
| NAME OF THE RESPONDENT(S)        | Registrar Of Companies, Hyderabad            |
| UNDER SECTION                    | 252  |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| Ch. Pushyam Kiran      | Advocate    | pushyamkiran@gmail.com |  |
|                        |             |                        |   |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Heard Mr. Ch. Pushyam Kiran, learned counsel for the Petitioner. The learned counsel is directed to file Affidavit in regard to future compliance by tomorrow (14.12.2017). **- Orders Reserved -**



**MEMBER (Tech)**

Seshu



**MEMBER (Judl)**